

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 885/2020

STATE OF U.P.

Appellant(s)

VERSUS

JAIPAL

Respondent(s)

(FOR ADMISSION and I.R. and IA No.104058/2020-CONDONATION OF DELAY
IN FILING and IA No.104061/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.104059/2020-EXEMPTION FROM FILING O.T.
and IA No.104064/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 17-08-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR
Mr. Vijendra, Adv.

For Respondent(s)

Dr. J. P. Dhanda, AOR
Mr. N.A. Usmani, Adv.
Mrs. Raj Rani Dhanda, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Await records.

Issue D.O. letter in this regard.

List again on 27.9.2022.

S.P.S. LALER
Registrar

MG